NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 346 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s.

Precise Alloys Pat. Ltd., 1115. Jumbo Panks & Equipments Pat. Ltd.

SECTION OF THE COMPANIES ACT:

Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE



Order TCP 346/I&BP/NCLT/MB/MAH/2017

None present, list this matter on 10.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)